

## Annexure – 7

Name of the corporate debtor: Parinee Developers Private Limited; Date of commencement of CIRP: June 19, 2020; List of creditors as on: March 30, 2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable					
1	Municipal Corporation of Greater Mumbai (MCGM)	Maharashtra		16-09-2020	9,27,34,829.00	7,99,41,414.00		-	-	No	-	-	-	1,27,93,415.00	-	-
2	Goods and Services Department	Central		17-03-2021	84,66,006.00	82,28,231.00		-	-	No	-	-	-	2,37,775.00	-	-